

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14461/2007

(From the judgement and order dated 08/05/2007 in RP No. 1431/2007
of the NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW
DELHI)

SECRETARY, BHUBANESWAR DEVELOPMENT AUTH.

Petitioner(s)

VERSUS

SUSANTA KUMAR MISHRA

Respondent(s)

(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 03/10/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Janaranjan Das, Adv.
Mr. Swetaketu Mishra, Adv.

For Respondent(s) Respondent-In-Person

UPON hearing counsel the Court made the following
ORDER

Adjourned.

(Ravi P. Verma)
Court Master

(Anand Singh)
Court Master